

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-347(ND)/2017

IN THE MATTER OF:

M/s. Sampanna Consulting

.....Petitioner

v.

M/s. Getit Grocery Private Limited

.....Respondent

SECTION : UNDER SECTION 9

Order delivered on 17.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s):

Mr. Anurag Bhatt, Advocate

For the Respondent(s):

ORDER

Arguments heard. Order reserved.

Sd/-

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-

(DEEPA KRISHAN)
(MEMBER TECHNICAL)

17.11.2017

Vineet